

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3871
ANSWERED ON:04.09.2012
DEEP SEA FISHERIES
Abdulrahman Shri ;Kodikunnil Shri Suresh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the expert committee set up by the Government on deep sea fisheries has submitted its report in November, 2011;
- (b) if so, the outcome thereof and the present status of implementation of the recommendations contained in the report;
- (c) whether the Government has scrapped all deep sea fishery policies during the last three months;
- (d) if so, whether the Government is considering to implement a practical policy to exploit deep sea marine resources; and
- (e) if so, the steps taken by the Government to revive the deep sea fishery sector?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

- (a)& (b) Yes, Madam. A Sub-Committee to the Inter-Ministerial Empowered Committee on Marine Fisheries (EC) was constituted to inter-alia make suggestions to streamline procedures for grant of Letters of Permission (LOPs) to fish in the Indian Exclusive Economic Zone (EEZ). The sub-committee has submitted its report which has been examined from the view point of its practical implementation.
- (c) No, Madam.
- (d) 86 (e) The deep-sea fishing policy of the country is regularly reviewed by the EC through various Expert Groups/Committees constituted from time to time.